

(c) whether Government would consider sending a high level study team to Imphal for a comprehensive report on the subject; and

(d) if so, when ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) No, Sir. No such instance has been brought to the notice of the Government.

(b) to (d) Do not arise.

Approval to M/s. C. J. International Hotels Ltd. for securing a Euro-Dollar loan

802. SHRI S. M. GURADDI : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5143 on 3rd May, 1985 regarding approval to M/s. C. J. International Hotels Ltd., for securing a Euro-dollar loan and state:

(a) whether M/s. C. J. International Hotels Ltd., has created mortgage deed; and

(b) if not, the action taken against the Company for violation of the directives of the lead Bank ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) According to the information furnished by the Lead Bank of the Consortium, the Contributory English Mortgage Deed in favour of the Financial Institutions and Banks was executed by the Company on the 12th June, 1985.

(b) Does not arise.

Grant of Iron ore mining leases in Andhra Pradesh

803. SHRI E. AYYAPU REDDY : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the number of mining leases in respect of iron ore granted in State of Andhra Pradesh;

(b) the total quantity of iron ore exported in the year 1984-85; and

(c) whether Government are withholding the renewal of iron ore mining leases in Andhra Pradesh and if so on what ground ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) During the year 1984-85 on receipt of recommendations of the Govt. of Andhra Pradesh, the Central Government approved grant of six mining leases for iron ore in that State.

(b) Iron ore exports during 1984-85 have been 25.32 million tonnes, (Provisional)

(c) No, Sir.

#### Frauds in Banks

804. SHRI E. AYYAPU REDDY : Will the Minister of FINANCE be pleased to state :

(a) the number of fraud cases causing loss to the banks detected during the financial year from 1st April, 1984 to 31st March, 1985;

(b) the approximate amount involved in all these bank frauds;

(c) the number of cases in which the accused are chargesheeted before criminal Courts; and

(d) whether there is any such investigating machinery to detect, investigate and prosecute cases involved in frauds in Banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Information regarding fraud cases reported to Reserve Bank of India by 28 public sector bank during the financial year from 1st April 1984 to 31st March 1985, irrespective of the date of occurrence and the amount involved therein, is as under :—